

since prepared the draft National Water Policy, 2012. For the Salient Features of the Draft National Water Policy, 2012. [Refer to the Statement Appended to the Answer to USQ No. 616 (Part b)]

The Draft National Water Policy (2012) has been put up on the website of Ministry of Water Resources <http://wrmin.nic.in> and arrangements were made to facilitate posting of online comments/suggestions till 29th February, 2012, The draft National Water Policy, 2012 was also circulated amongst related Ministries and all States/UTs for their comments.

#### **Indus Water Treaty**

618. SHRI G.N. RATANPURI: Will the Minister of WATER RESOURCES be pleased to state:

(a) under the Indus Water Treaty, what is the maximum area of land to be covered by lift irrigation on river Jhelum;

(b) out of the total area allowed, how much has already been brought under lift irrigation in Kashmir valley till date;

(c) the area without a dependable irrigation facility in Kashmir valley at present; and

(d) whether Jammu and Kashmir Government has submitted a formal request to the Central Government to renegotiate Indus Water Treaty and/or assess and compensate the losses accrued to the State during the last sixty years?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) While Annexure C to the Indus Waters Treaty 1960 provides for a maximum Irrigated Cropped Area (ICA) of 4,00,000 acres in Jhelum Basin for development by India over and above the ICA on the effective date *i.e.*, 1.4.1960 from all sources, there is no specific limit on the areas to be covered by lift irrigation schemes.

(b) As per Jammu and Kashmir Government, out of total area in Jhelum basin, 65,952 acres have been brought under irrigation through lift irrigation schemes in the Kashmir valley till date.

(c) As per Jammu and Kashmir Government, some areas in five districts namely Budgam, Anantnag, Kupwara, Pulwama and Bandipora are without dependable irrigation facilities in the valley at present.

(d) No such formal request has been received from Jammu and Kashmir Government in Ministry of Water Resources.

#### **Treatment of contaminated ground water**

619. SHRI RAMDAS AGARWAL:

DR. JANARDHAN WAGHMARE:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government is aware of presence of fluoride, arsenic and other